

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
NEW DELHI

C.P NO. 145(ND)/2013
CA NO.

CORAM:

PRESENT: SH. R.VARADHARAJAN
Hon'ble Member (J)

SH. S. K. MOHAPATRA
Hon'ble Member (T)

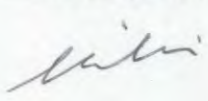
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 21.02.2017

NAME OF THE COMPANY: M/s. Earthwise Hospitality and Entertainment holdings Pvt. Ltd. & Ors.

Vs.

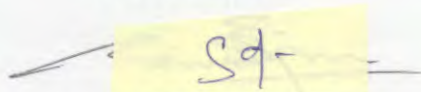
M/s. The Comedy Store Ltd. & Ors.

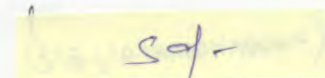
SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of
the Companies Act 2013

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Krishnan Venugopal	Sr. Adv.] - R1	
2.	Vishal Maheshwari	Adv.		
3.	KUMAR MIHIR	Adv.		

ORDER

Since the matter is before the regular Principal Bench, the matter is adjourned
to 11.04.2017.


(S.K.MOHAPATRA)
MEMBER (TECHNICAL)


(R.VARADHARAJAN)
MEMBER (JUDICIAL)